

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A. 2/2017 in Civil Appeal No(s). 11997/2016

ALLAHABAD U.P GRAMIN BANK

Appellant(s)

VERSUS

RAJENDRA SINGH & ORS.

Respondent(s)

(For deletion of the name of respondent)

Date : 14/02/2017 This application was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
[IN CHAMBER]

For Appellant(s) Mr. Rajesh Kumar, Adv.
 Mr. Gaurav Kumar Singh, Adv.
 Mr. Rakesh Chaurasiya, Adv.
 Mr. Anant Gautam, Adv.
 For M/s Mitter & Mitter Co., Adv.

For Respondent(s)
 Mr. Rajesh Srivastava, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Perused the office report dated 3rd January, 2017.

Interlocutory Application No.2 for deletion of the names of proforma respondent Nos. 2 to 6 is allowed. The names of proforma respondent Nos.2 to 6 are deleted from the array of parties at the risk and peril of the appellants.

(Anita Malhotra)
Court Master

(Chander Bala)
Court Master